

WELFARE (KUMARI KUMUDBEN M. JOSHI) : (a) The information about the doctor-patient ratio in the country as a whole is not available.

(b) Information about the doctor-patient ratio in major hospitals under the control of the Ministry of Health and Family Welfare and the Delhi Administration is as follows :

1. Dr. R.M.L. Hospital	1:10
2. Safdarjang Hospital	1:38
3. All India Institute of Medical Sciences	1:24
4. Lady Hardinge Medical College and Smt. S.K. Hospital	1:30
5. L.N.J.P.N. Hospital	1:45
6. G.B. Pant Hospital	1:23
7. Deen Dayal Upadhyaya Hospital	1:40
8. Dr. N.C. Joshi Memorial Hospital	1:66
9. M.A.M. College and Hospital	1:70
10. Police Hospital	1:31
11. Poor House Hospital	1:91

(c) Similar ratios for developed countries like U.K., U.S.A., West Germany and USSR are not available. As such comparison with them is not possible.

(d) With the expansion of the hospitals and other health centres in the urban and rural areas there would be substantial improvement in the availability of doctors and medical services to the community.

Conference of Gulf Malayalese

1455. SHRI DEEN BANDHU VERMA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that a conference

of Gulf Malayalese was held at Trivandrum in July this year ;

(b) if so, the problems discussed in the Conference ;

(c) what are the special measures under consideration of the Government to reduce air rates to the Gulf states, liberalisation of Customs and management for higher education of children of Gulf Malayalese ; and

(d) the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A.A. RAHIM) : (a) Yes, Sir. A meeting stated to be of Gulf Malayalese was held in Trivandrum on July 22, 1983.

(b) The problems discussed at the meeting it is gathered included the question of reduction of airfare between Gulf points and Trivandrum, handling of persons returning from the Gulf by Customs officials, and allegations of harassment at Bombay airport.

(c) and (d). The Minister of State for External Affairs had visited several Gulf countries in May this year and had obtained first hand information regarding problems faced by Indian nationals there. Appropriate action has already been taken in so far as subjects concerning the Ministry of External Affairs. Issues which involve other Ministries and Departments have been referred to them for necessary action.

Amendment of Haj Act, 1959

1456. SHRI GHULAM MOHAMMAD KHAN :
DR. PRATAP WAGH :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that a Sub-Committee on the question of amending the 1959 Haj Act was formed to suggest a new Bill to replace the existing Act ; and

(b) if so, the number of meetings held

by the Sub-Committee and the progress of the Sub-Committee in the preparation of the draft Bill ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A.A. RAHIM) : (a) Yes, Sir.

(b) The Sub-Committee of the Central Haj Advisory Board had two meetings in April and October this year. The Committee has prepared a draft Bill which has been referred to all the members of the Central Haj Advisory Board for suggestions/comments, if any, before undertaking legislation to amend the present Haj Committee Act.

वाराणसी, मुगलसराय, इलाहाबाद, पटना और आसनसोल रेलवे स्टेशनों पर विद्यमानों के विरुद्ध शिकायतें

1457. श्री राजनाथ सोनकर शास्त्री : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मंत्रालय को वाराणसी, मुगलसराय, इलाहाबाद, पटना, आसनसोल आदि स्टेशनों पर खान-पान प्रणाली के अन्तर्गत फल, विविध वस्तुओं तथा अन्य स्टालों के ठेकेदारों के विरुद्ध तथा इन स्टेशनों पर गुंडों और अनाधिकृत विक्रेताओं के बारे में शिकायतें प्राप्त हुई हैं;

(ख) क्या इस संबंध में कुछ छापे भी मारे गये थे और क्या इन छापों में वाराणसी और मुगलसराय स्टेशनों पर गंभीर अनियमितताएं पाई गई हैं, और

(ग) यदि हां, तो इस संबंध में क्या कार्यवाही की गई है ?

रेल मंत्रालय में राज्य मंत्री (श्री सी० के० जाफर शरीफ) : (क) चालू वर्ष के दौरान वाराणसी, मुगलसराय, पटना और आसनसोल स्टेशनों के फल, विविध वस्तुओं और अन्य स्टालों के ठेकेदारों के विरुद्ध कोई शिकायत प्राप्त नहीं हुई है। लेकिन 1982 के दौरान रेलवे के पावनों का भूगतान न करने तथा अनाधिकृत बैडरों को

नियुक्त करने के कारण इलाहाबाद में मैसर्स साइ-किल स्टैंड कर्मचारी सहकारी समिति का विविध वस्तुओं का ठेका 6-12-82 को रद्द कर दिया गया था, लेकिन क्षेत्रीय रेलवे ने पुनर्विचार करके इसे 17-1-83 को बहाल कर दिया है। इलाहाबाद स्टेशन पर श्रीमती छाजला शहनाज द्वारा फलों के रस का ठेका शिकमी पर देने की शिकायत मिली थी, लेकिन वह प्रमाणित नहीं हुई।

(ख) और (ग) रेल अधिकारियों/निरीक्षकों द्वारा बार-बार छापे मारे जाते हैं तथा निरीक्षण किये जाते हैं। लेकिन वाराणसी और मुगलसराय में कोई गंभीर अनियमितता नहीं पाई गई।

Congestion at Bombay Port due to Strike by Stevedores

1458. SHRIMATI USHA PRAKASH CHAUDHARI : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether it is a fact that the Bombay Port had faced congestion and several ships carrying edible oils and other essential items could not be unloaded due to strike by stevedores.

(b) if so, the details thereof ;

(c) what were the remedial measures taken and arrangements made for bringing an end to the strike launched by the staff at the port ; and

(d) the details in regard thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI) : (a) and (b). The Bombay Port suffered congestion due to strike by the dock clerks, foremen and supervisors, who are engaged by the stevedores, from 20 October to 4 November, 1983. The strike did not affect the working of vessels carrying bulk liquid cargoes, including edible oils, as these personnel are not required for the discharge of these cargoes. However, the strike effected the cargo handling operations of all other categories of vessels viz.